

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 88 of 2012 &
IA No. 180 of 2012**

Dated: 28th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Tata Tele Services Ltd. ...Appellant (s)

Versus

**Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Sughandha Somani
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay for R.1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2 to 4

ORDER

Heard the learned counsel for the parties.

The learned counsel for the Appellant and the learned counsel for the Respondent Nos. 2 to 4 have already filed their respective Written Submissions after serving copy on the other side.

The learned counsel for the Commission is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**